

Read :- Honourable High Court Notification No.A-1201/2021 (Ad hoc) dated 23rd November, 2021 in respect of promotion, transfer and posting of Judicial Officers in Nanded Judicial District ...

Consequent upon promotion, transfer and ranking of Judicial Officers in Nanded Judicial District, the following order is passed, which shall take effect from the date when they will take charge.

-:: OFFICE ORDER ::-

PART – I

1. Shri S.B. Dige, Civil Judge, Senior Division, Nanded shall leave the charge of his current posting on 25.11.2021 BN and shall join his new posting as the Ad hoc District Judge-2 and Asstt.Sessions Judge, Nanded on 25.11.2021 BN.
2. Smt. U.V. Indapure, Civil Judge, Senior Division, Paranda Dist. Osmanabad shall take over the charge as the Ad hoc District Judge-3 and Assistant Sessions Judge, Nanded on the date when she will join at the place of her new posting.
3. Shri R.V. Bhakta, Civil Judge, Senior Division, Thane shall take over the charge as the Ad hoc District Judge-2 and Assistant Sessions Judge, Biloli District Nanded on the date when he will join at the place of his new posting.
4. Shri Y.M.H. Kharadi, Chief Judicial Magistrate, Kolhapur shall take over the charge as the Ad hoc District Judge-2 and Assistant Sessions Judge, Bhokar District Nanded on the date when he will join at the place of his new posting.


PART – II

1. Shri Y.K. Rahangdale, Chief Judicial Magistrate, Nanded shall leave the charge of his current posting on 25.11.2021 BN and shall join his new posting as the Civil Judge, Senior Division, Nanded on 25.11.2021 BN.
2. Shri Sachin Suryakant Patil, Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate, Nanded shall leave the charge of his current posting on 25.11.2021 BN and shall join his new posting as the Chief Judicial Magistrate, Nanded on 25.11.2021 BN positively.
3. Shri S.A. Khalane, 2nd Joint Civil Judge, Senior Division and Addl. Chief Judicial Magistrate, Nanded shall leave the charge of his current posting on 25.11.2021 FN and shall join his new posting as the Joint Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded on 25.11.2021 BN positively.
4. Shri M.P. Shinde, 3rd Joint Civil Judge, Senior Division and Addl. Chief Judicial Magistrate, Nanded shall leave the charge of his current posting on 25.11.2021 BN and shall join his new posting as the 2nd Joint Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded on 25.11.2021 BN positively.

5. Smt. M.R. Yadav, 4th Joint Civil Judge, Senior Division and Addl. Chief Judicial Magistrate, Nanded shall leave the charge of her current posting on 25.11.2021 FN and shall join her new posting as the 3rd Joint Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded on 25.11.2021 BN positively.

6. Smt. M.B. Kulkarni, 5th Joint Civil Judge, Senior Division and Addl. Chief Judicial Magistrate, Nanded shall leave the charge of her current posting on 25.11.2021 BN and shall join her new posting as the 4th Joint Civil Judge, SD and Addl. Chief Judicial Magistrate, Nanded on 25.11.2021 BN positively.

District Court, Nanded.)
)
November 24th, 2021.)


(Shrikant L. Anekar),
Principal District Judge, Nanded.

Endorsement No. ADM/B-2/9823 /2021.


Copy forwarded with compliments to :-

- The Honourable Registrar General, High Court, Mumbai for information.
- The Principal District Judge, Thane / Kolhapur / Osmanabad.
- The District Judge – 1, Biloli / Bhokar.
- The Secretary, District Legal Aid Services, Nanded.
- The Civil Judge, Senior Division, Nanded.
- The Chief Judicial Magistrate, Nanded.
- The Judicial Officers concerned.
- The Treasury Officer, Nanded.
- The Sub Treasury Officer, Biloli / Bhokar.

Copy to :-

- The Registrar, District Court, Nanded.
- The Court Manager, District Court, Nanded.
- The Superintendent, JW / Technical Wing, District Court, Nanded.
- The Asstt. Superintendent, C&F/STB/Inspection, District Court, Nanded.
- District System Administrator, District Court, Nanded for information with a request to upload the order on official website.
- A copy of this order be pasted on the notice board of District Court, Nanded.

District Court, Nanded.)
)
November 24th, 2021.)


(Shrikant L. Anekar),
Principal District Judge, Nanded.